

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.397
TO BE ANSWERED ON 03.02.2017

SALARY/HONORARIUM OF ANGANWADI WORKERS

397 SHRI UDAY PRATAP SINGH:
SHRI DINESH TRIVEDI:
ADV. CHINTAMAN NAVASHA WANAGA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of women in rural India employed under various Government schemes such as anganwadi workers, mid-day meal workers, Integrated Child Development Services (ICDS), National Rural Health Mission (NRHM), State/UT-wise;
- (b) the details of salary/honorarium being paid to anganwadi workers and mid-day meal workers, State/UT-wise;
- (c) whether the Government has taken note that there are large protests by women workers to increase their salary/honorarium and if so, the details thereof and the reaction of the Government to increase their salary/honorarium;
- (d) whether there are complaints by women workers in regard to leakages in the payment system and non-payment of designated salary on time and if so, the details thereof and the action taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

(a)&(b) The number of women in rural India employed as anganwadi workers under Integrated Child Development Services (ICDS) Scheme is at **Annex-I**.

Integrated Child Development Services (ICDS) Scheme envisages the Anganwadi Workers(AWWs) & Anganwadi Helpers (AWHs) as "honorary workers" from the local community who come forward to render their services, on part time basis, in the area of child care and development. Being honorary workers, they are paid monthly honoraria as decided by Government from time to time.

The honorarium to AWWs was revised from Rs.1500/- per month to Rs.3000/- per month and AWWs of Mini-AWCs & AWHs from Rs.750/- to Rs.1500/- w.e.f. 1.4.2011 respectively. The honorarium to AWWs of Mini-AWCs has been further revised from Rs.1500/- to Rs.2250/- w.e.f. 4.7.2013. Besides this, some State Governments/UT Administrations are also giving additional honorarium to Anganwadi Workers and Anganwadi Helpers out of their own resources. State-wise details at **Annex-II**.

The Mid Day Meal Scheme (MDMS) is implemented in partnership with States/UTs. The overall responsibility for providing cooked and nutritious mid day meal to the eligible children lies with the State Governments and Union Territory Administrations in accordance with the Guidelines laid down by the Central Government. Mid Day Meal Guidelines envisage engagement of one cook-cum-helper in a school with up to 25 students, two cooks-cum-helpers in a school with 26 to 100 students and one additional cook-cum-helper for every addition of up to 100 students. The cook-cum-helpers are engaged by respective States/UTs. During the year 2015-16, States/UTs have been engaged 25.52 lakhs cook-cum-helpers under the scheme, out of which 86% are women. The States/UTs wise details may be seen at **Annexure-III**.

The honorarium to cook-cum-helpers engaged under Mid Day Meal Scheme is being paid at Rs.1000 per month for 10 months in a year on sharing basis between Centre and States/UTs in the ratio of 60:40 for non-NER States, 90:10 for NER and 3 Himalayan States viz. Himachal Pradesh, J&K and Uttarakhand and 100% for UTs. However, the State Governments/UT Administrations can supplement the honorarium from their own resources and several States have done so. The details of honorarium paid by States/UTs are at **Annexure-IV**. Representations have been received from various unions of MDM workers including women workers seeking increase in their honorarium and about /non-payment of their honorarium in time and the same are being forwarded to the concerned States/UTs for appropriate action/consideration.

The number of workers engaged in National Rural Health Mission (NRHM) State/UT-wise is at **Annex-V**.

(c)&(d) Ministry has been receiving public grievances/complaints through Public Grievances' Portal and otherwise also mostly pertaining to service matters of AWWs/AWHs.

The Integrated Child Development Services (ICDS) is a Centrally Sponsored Scheme and the overall management & monitoring of the Scheme rests with concerned State Governments/UT Administrations. Ministry of Women & Child Development provides funds to the States/UTs in the prescribed cost sharing ratio and monitors the scheme. Since implementation of the scheme is done by the respective State Governments/UT Administrations, complaints/grievances received, with regard to delay in payment of salary/honorarium, etc. are taken up with the concerned State Governments/UT Administrations for appropriate action.

**STATUS REPORT OF THE ICDS AS ON 30.09.2016
(SANCTIONED, IN-POSITION AND VACANT POSTS)**

Sl. No.	State/UT	No. of Anganwadi Workers		
		Sanctioned by GOI	In-position	Vacant
1	Andhra Pradesh	55607	53944	1663
2	Telangana	35700	33248	2452
3	Arunachal Pradesh	6225	6028	197
4	Assam	62153	62153	0
5	Bihar	115009	85980	29029
6	Chhattisgarh	52474	48770	3704
7	Goa	1262	1241	21
8	Gujarat	53029	50515	2514
9	Haryana	25962	25348	614
10	Himachal Pradesh	18925	18665	260
11	Jammu & Kashmir	31938	28707	3231
12	Jharkhand	38432	35424	3008
13	Karnataka	65911	63186	2725
14	Kerala	33318	33102	216
15	Madhya Pradesh	97135	91172	5963
16	Maharashtra	110486	105488	4998
17	Manipur	11510	10274	1236
18	Meghalaya	5896	5864	32
19	Mizoram	2244	2244	0
20	Nagaland	3980	3455	525
21	Odisha	74154	68980	5174
22	Punjab	27314	26350	964
23	Rajasthan	62010	58112	3898
24	Sikkim	1308	1289	19
25	Tamil Nadu	54439	39410	15029
26	Tripura	10145	9911	234
27	Uttar Pradesh	190145	174589	15556
28	Uttrakhand	20067	18958	1109
29	West Bengal	119481	108065	11416
30	A & N Islands	720	720	0
31	Chandigarh	500	500	0
32	Delhi	11150	10806	344
33	Dadra & N Haveli	302	302	0
34	Daman & Diu	107	102	5
35	Lakshadweep	107	107	0
36	Puducherry	855	855	0
	Total	1400000	1283864	116136

Annexure-II**Statement indicating additional monthly honorarium paid to AWWs/AWHs by the States/UTs. from their own resources**

As on 31.12.2016

S. No.	States/UTs	Additional honorarium given by States/UTs (In Rs.)	
		Anganwadi Workers	Anganwadi Helpers
1.	Andaman & Nicobar	3000	2500
2.	Andhra Pradesh	1200	700
3.	Arunachal Pradesh	Nil	Nil
4.	Assam	1000	500
5.	Bihar	750	375
6.	Chandigarh	2000	1000
7.	Chhattisgarh	1000	500
8.	Dadra Nagar Heveli	1000	600
9.	Daman & Diu	1000	600
10.	Delhi	2000	1000
11.	Goa	3062-11937*	3000-6000
12.	Gujarat	1750	900
13.	Haryana	2500	1000
14.	Himachal Pradesh	300	200
15.	Jammu & Kashmir	600	340
16.	Jharkhand	1400	700
17.	Karnataka	2000	1000
18.	Kerala	2000	2000
19.	Lakshdweep	1600	1000
20.	Madhya Pradesh	2000	1000
21.	Maharashtra	2000	1000
22.	Manipur	100	50
23.	Meghalaya	Nil	Nil
24.	Odisha	1000	500
25.	Puducherry	600	300
26.	Punjab	2000	1000
27.	Rajasthan	1724-1736*	1065
28.	Sikkim	2225	1500
29.	Uttarakhand	3000	1500
30.	West Bengal	1300	1300
31.	Uttar Pradesh	1000	500
32.	Nagaland	Nil	Nil
33.	Mizoram	Nil	Nil
34.	Tamilnadu	6750 (that includes pay-2500, GP-500 & DA-3750)	4275 (that includes pay-1500, GP-400 & DA 2375)
35.	Telangana	4000 (w.e.f. 01.03.2015)	3000 (w.e.f. 01.03.2015)
36.	Tripura	2865	1924

* Depending on the qualification and number of years of service

Annexure-III**State-wise details of Number of Cook-cum-helper engaged during
2015-16 under Mid-Day Meal Scheme.**

S.No.	States/UTs	No. of Cooks-cum-Helpers Engaged
1	Andhra Pradesh	92105
2	Arunachal Pradesh	7729
3	Assam	121441
4	Bihar	236278
5	Chhattisgarh	93420
6	Goa	2623
7	Gujarat	89796
8	Haryana	30652
9	Himachal Pradesh	22813
10	Jammu & Kashmir	30648
11	Jharkhand	81824
12	Karnataka	118886
13	Kerala	13664
14	Madhya Pradesh	236986
15	Maharashtra	163523
16	Manipur	6951
17	Meghalaya	17094
18	Mizoram	5220
19	Nagaland	5057
20	Orissa	128817
21	Punjab	42343
22	Rajasthan	115622
23	Sikkim	1884
24	Tamilnadu	128130
25	Telangana	53492
26	Tripura	10926
27	Uttarakhand	28699
28	Uttar Pradesh	398073
29	West Bengal	244744
30	A&N Islands	721
31	Chandigarh	746
32	D&N Haveli	927
33	Daman & Diu	317
34	Delhi	19271
35	Lakshadweep	110
36	Puducherry	1031
	Total	2552563

Annexure-IV**States/UTs providing more than minimum mandatory share towards honorarium to cook-cum-helpers**

S.No.	States/UTs	Additional amount given by State per CCH per month
1.	Bihar	250
2.	Chhattisgarh	200
3.	Haryana	1500
4.	Jharkhand	500
5.	Karnataka	700
6.	Kerala	6500
7.	Mizoram	500
8.	Punjab	200
9.	Tamil Nadu	4000
10.	Uttarakhand	500
11.	West Bengal	500
12.	Chandigarh	1622
13.	D&N Haveli	2945
14.	Daman & Diu	2945
15.	Lakshadweep	6500
16.	Puducherry	13000

Source : AWP&B 2016-17.

Status of ASHAs selected under NRHM (as on June' 2016)*

S.No.	States/UTs	Selected
1.	Bihar	85530
2.	Chhattisgarh	66713
3.	Himachal Pradesh	32066
4.	Jammu & Kashmir	11837
5.	Jharkhand	40964
6.	Madhya Pradesh	66037
7.	Odisha	44583
8.	Rajasthan	53434
9.	Uttar Pradesh	147140
10.	Uttarakhand	11086
11.	Arunachal Pradesh	3826
12.	Assam	30619
13.	Manipur	4009
14.	Meghalaya	6429
15.	Mizoram	964
16.	Nagaland	1887
17.	Sikkim	641
18.	Tripura	7590
19.	Andhra Pradesh	39009
20.	Goa	0
21.	Gujarat	36631
22.	Haryana	16677
23.	Karnataka	41497
24.	Kerala	33953
25.	Maharashtra	58473
26.	Punjab	18772
27.	Tamil Nadu	3905
28.	Telangana	29257
29.	West Bengal	51322
30.	A & N Islands	407
31.	Chandigarh	16
32.	D & N Haveli	338
33.	Daman & Diu	80
34.	Delhi	0**
35.	Lakshadweep	102
36.	Puducherry	0
	Total	945794

*** Source : MIS ** 4199 in National Urban Health Mission**